NATIONAL COMPANY LAW APPELLATE TRIBUNAL

$\underline{2^{nd}\ FLOOR,\ M.T.N.L\ BUILDING,\ NEAR\ SCOPE\ COMPLEX,\ CGO\ COMPLEX,\ NEW\ DELHI}$

DAILY CAUSE LIST DATED 18.01.2021 (MONDAY)

COURT - II (VIRTUAL MODE)

10:35 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 13 of 2020 in Comp. App. (AT) (Ins) No. 379 of 2020	Adish Jain Vs. Sumit Bansal & Anr.	Gitanjali N. Sharma	

11:00 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

2.	Comp. App. (AT)	Patel Integrated Logistics Ltd.	Rohan Thawani	
	(Ins) No. 283 of	Vs.		
	2020	Overnite Express Ltd.		

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz-IRP Karim-R2 Osama Suhail Soumya Dutta-R1
4.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup
5.	Comp. App. (AT) (Ins) No. 1121 of 2020	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gautam Swaroop-R1 Kartikeya Jaiswal
6.	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
7.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand

8.	Comp. App. (AT) No. 89-90 of	Super Royal Holidays India Pvt. Ltd. & Ors.	Sanjay Nuli	P.S. Singh-R1 Dharm Singh-R2
	2020	Vs.		Dham Singh-K2
		Union of India & Anr.		

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By the order of Hon'ble Acting Chairperson

1. Notice Board

-sd/-Registrar

2. Website: www.nclat.nic.in